

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 37 of 2010 &
I.A. No. 82 of 2010

Dated: 11th March, 2010

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member

Meghalaya State Electricity Board ... **Appellant**
Versus

Meghalaya State Electricity Regulatory
Commission & Anr. ... **Respondents**

Counsel for the Appellant (s) : Mr. Amit Kapur & Mr. Abhishek Munot
Counsel for the Respondent(s) : Mr. M.G. Ramachandran with
Mr. Anand K. Ganesan for Byrnihat Industries
Association.
Ms. Payal Chawla Singh for R.1

ORDER

I.A. No. 82 of 2010

Issue notice. Mr. Amit Kapur takes notice on behalf of
the Appellant and Ms. Payal Chawla Singh takes notice on behalf of
the Respondent No.1.

Post the matter on **23.03.2010.**

(H.L. Bajaj)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson